

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.235 – IA/1055(AHM)2023
ITEM No.236 – IA/192(AHM)2024 in Co.APPEAL/1(AHM)2024
in
CP(IB) 332 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVM Cera Pvt Ltd

.....Applicant

V/s

Gokul Ceramic Pvt Ltd

.....Respondent

Order delivered on: 16/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Noopur Dalal, Adv. in IA/1055(AHM)2023
& IA/192(AHM)2024 in IA/498(AHM)2021

For the Respondent

: Mr. Priyam Raval, Adv.

ORDER

IA/1055(AHM)2023 &

Learned Counsel for the applicant seeks permission to issue public notice as notice send by RPAD is returned. Permission is granted to applicant to issue public notice.

List for further consideration on 02.07.2024.

IA/192(AHM)2024 in Co. APPEAL/1(AHM)2024

None present for the applicant.

List for further consideration on 02.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)